

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA UNSTARRED  
QUESTION NO. 861  
TO BE ANSWERED ON DECEMBER 11, 2023**

**IMPLEMENTATION OF ARHC FOR MIGRANT WORKERS**

**NO. 861. SHRI SAMIRUL ISLAM:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) the total number of dwelling units planned for conversion for migrant workers, total outlay for the same and total budget sanctioned so far, State-wise;
- (b) the total number of dwelling units whose conversion is completed and total number of units handed to migrant workers, State-wise;
- (c) the total number of proposals received for construction of new dwelling units, total number of proposals approved and list of entities implementing, State-wise;
- (d) whether Government has initiated any awareness programme to inform and educate migrant workers about the Affordable Rental Housing Complex (ARHC) Scheme and its benefits; and
- (e) if so, the details thereof and if not, the reasons therefor, State-wise?

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has launched Affordable Rental Housing Complexes (ARHCs) on 31.07.2020 as a sub-scheme of Pradhan Mantri Awas Yojana - Urban (PMAY-U) to provide dignified living to urban migrants/poor near their workplace during the Mission period. This scheme is implemented through two models as under:

- Model-1: Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) and Rajiv Awas Yojana (RAY) to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies,
- Model-2: Construction, Operation & Maintenance of ARHCs by Public/Private Entities on their own available vacant land.

Under Model-I, so far, a total of 5,648 existing Government funded vacant houses have been converted into ARHCs by various cities. State/ Union Territory (UT)-wise details of number of ARHC units completed/converted and handed over under Model-1 are at Annexure-I.

Under Model-2, so far, MoHUA has received and approved proposals of 82,273 new ARHC units. The State-wise total no. of proposals received and approved along with details of implementing entities for construction of new dwelling units is at Annexure-II.

Under both the Models, construction/ repair cost is borne by the concessionaire and Public/Private Entities. However, under Model-2, MoHUA is providing a Technology Innovation Grant (TIG) of Rs. 1,00,000/- per dwelling unit in case of double bedroom (up to 60 sqm carpet area), Rs. 60,000/- per dwelling unit (up to 30 sqm carpet area) in case of single bedroom and Rs. 20,000 per Dormitory bed (up to 10 sqm carpet area) for the projects using innovative and alternate technologies. So far, the Ministry has sanctioned ₹173.89 crore as TIG for use of innovative construction technologies. The State-wise details of TIG sanctioned and released by MoHUA are at Annexure-III.

- (d) & (e): The Ministry has shared a Knowledge Pack containing various Information Education and Communication (IEC) materials and short films with the States/UTs for wider publicity of the ARHC scheme among the eligible beneficiaries.

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**Annexure-I referred in reply to RS USQ No. 861 due for answer on 11.12.2023**

State/UT-wise details of number of ARHC units completed/converted and handed over under Model-1

S. No.	State/UT	City	No. of vacant houses completed/converted into ARHCs	Houses handed over to beneficiaries
1	Chandigarh	Chandigarh	2,195	2,195
2	Gujarat	Surat	393	393
3	Gujarat	Ahmedabad	1,376	1,376
4	Gujarat	Rajkot	698	-
5	Rajasthan	Chittorgarh	480	-
6	Jammu & Kashmir	Jammu	336	336
7	Uttarakhand	Lalkuan	100	100
8	Uttarakhand	Dehradun	70	70
<b>Total</b>			<b>5,648</b>	<b>4,470</b>

**Annexure-II referred in reply to RS USQ No. 861 due for answer on 11.12.2023**

The State-wise total no. of proposals received and approved along with details of implementing entities for construction of new dwelling units under ARHCs.

<b>S. No</b>	<b>Name of the State</b>	<b>City</b>	<b>Name of the Entity</b>	<b>No of Units proposal Received and approved</b>
1.	Gujarat	Surat	Mitsumi Housing Private Limited	453
2.	Uttar Pradesh	Prayagraj	Indian Oil Corporation Limited	1112
3.	Chhattisgarh	Raipur	Indian Oil Corporation Limited	2222
4.	Assam	Kampur Town	Guwahati Refinery IOCL	2222
5.	Tamil Nadu	Chennai	State Industries Promotion Corporation of Tamil Nadu	18720
6.	Tamil Nadu	Chennai	Chennai Petroleum Corporation Limited	1040
7.	Telangana	Nizampet	Sivani Infra Private Limited	14490
8.	Tamil Nadu	Sriperumbudur	SPR City Estates Private Limited	18112
9.	Tamil Nadu	Chennai	SPR Construction Private Limited	5045
10.	Tamil Nadu	Sriperumbudur	SPR SPD Industrial Housing Private Limited	3969
11.	Tamil Nadu	Hosur	Tata Electronics Private Limited or Vidiyal Residency Pvt. Ltd	13500
12.	Andhra Pradesh	Kakinada	M/s Coastal Developers Pvt. Ltd.	736
13.	Andhra Pradesh	Visakhapatnam	M/s Coastal Developers Pvt. Ltd.	652
<b>Total</b>				<b>82,273</b>

**Annexure-III referred in reply to RS USQ No. 861 due for answer on 11.12.2023**

The State-wise details of TIG sanctioned and released by MoHUA under ARHCs

<b>Sr. No</b>	<b>State</b>	<b>No. of ARHCs Units</b>	<b>TIG Amount sanctioned (₹ in Cr)</b>	<b>TIG Released (₹ in Cr.)</b>
1	Tamil Nadu	55,341	113.11	54.48
2	Chhattisgarh	2,222	6.61	3.31
3	Assam	2,222	6.61	3.31
4	Uttar Pradesh	1,112	3.31	1.66
5	Gujarat	453	1.90	0.95
6	Tamil Nadu	5,045	10.13	5.07
7	Telangana	14,490	28.98	14.49
8	Andhra Pradesh	1,388	3.24	-
<b>Total</b>		<b>82,273</b>	<b>173.89</b>	<b>83.27</b>